GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

LOK SABHA

STARRED QUESTION No. 95

TO BE ANSWERED ON THE 22nd November, 2016

Development of Pharma Industry

*95. SHRI ARVIND SAWANT:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether there has been adequate development of pharmaceutical industry in the last few years and if so, the rate of growth of the said industry during the last three years and the current year, State-wise;

(b) the rate of growth in production and rise in price of medicines during the above period; and

(c) whether a variation in the rate of growth in manufacturing of medicines under the scheduled and non-scheduled categories of drugs has been observed and if so, the details thereof, category-wise?

<u>ANSWER</u>

MINISTER IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND PARLIAMENTARY AFFAIRS

(SHRI ANANTHKUMAR)

(a) to (c): A statement is laid on the Table of the House.

XXXXXX

Statement referred to in reply to LOK SABHA STARRED QUESTION No. 95 to be answered on 22nd November, 2016 regarding Development of Pharma Industry

(a): As per the Pharmatrac Data available with National Pharmaceutical Pricing Authority and data provided by Pharmaceuticals Export Promotion Council of India (Pharmexcil), a body under the Ministry of Commerce, the Annual Turnover during the last three years is as under:

Particulars	Financial Year 2013 - 14	Financial Year 2014 - 15	Financial Year 2015 - 16	% Variation (from 13- 14 to 14- 15)	% Variation (from 14- 15 to 15- 16)	% Variation (from 13 - 14 to 15- 16)
Turnover of Indian Pharma Industry (in crores)	158671.17	177734.54	204627.15	12.01	15.13	28.96

(b): In turnover terms the Pharmaceutical Industry has registered a growth from 12.01% during the financial year 2013-14 to 28.96 % during 2015-16. For the Pharmaceutical Industry as a whole, there is no monitorable parameter of price increase or decrease. However, according to the provision of Drugs (Prices Control) Order-2013, the manufacturers of the medicines appearing in National List of Essential Medicines-2015 are permitted to increase the Maximum Retail Price (MRP) of these medicines once in a year, in the month of April on the basis of the Wholesale Price Index (WPI) with respect to previous calendar year. The manufacturer of the medicines not listed under National List of Essential Medicines-2015 is permitted to increase the Maximum Retail Price of the medicines not more than ten percent of Maximum Retail Price during preceding twelve months.

(c): No such comparative study has been carried out.

XXXXX